

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 1880/2024 In C.P. (IB)/145(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

**NAME OF THE PARTIES: Mr. Vinod Radhakrishnan Nair RP Goli
Vada Pav Private Ltd Vs. Venkatesh
Srinivasan Iyer
IN THE MATTER OF
Vista Processed Foods Private
Limited**

V/s

Goli Vada Pav Private Limited

Section: 9, 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1880/2024:- Adv. Ashish Jha appeared for the Applicant. Adv. Ayush J. Rajani appeared for the Respondent No. 3. Adv. Lalita Phadke and Adv. Lourdes A. appeared for Respondent No. 4. Counsels appearing for Respondent No. 3 and 4 seek time to file reply. Time granted. Let the reply be filed within a period of two weeks by serving an advance copy to the other side. None has appeared for Respondent No. 1 and 2. Registry is directed to issue court notice to Respondent No. 1 and 2 intimating the next date of hearing. List the matter on **10.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)